

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

No.HHC/Admn.3(55)/2017-

Dated:28.11.2019

CORRIGENDUM

The word 'transport' after LMV appearing under the heading 'Edu. Qualification / Eligibility criterion / Experience' in advertisement notice dated 25.10.2019 is hereby deleted and remaining eligibility criteria shall remain the same.

Similarly, cut off date for reckoning the age limit i.e. below 18 years and above 45 years shall be as 1st January, 2019 instead of date of issuance of advertisement i.e. 25.10.2019.

The last date for submission of application for the post of Driver has also been extended further upto **10.12.2019**.

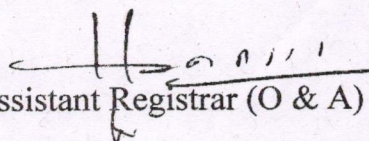
**BY ORDER
REGISTRAR GENERAL**

Endst. No. As above

Dated:28.11.2019

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1. The Principal Private Secretary to the Hon'ble the Chief Justice.
2. The Secretaries / Private Secretaries / PAs to Registrar General / Registrar (Vigilance) / Secretary (HPHCSLC) / Registrar (Judicial & Protocol) / Registrar (Rules & Judges Branch) / District & Sessions Judge (Leave / Training Reserve) / Registrar (Accounts) / Registrar (Estt.) / C.P.C.
3. The Section Officer (Computer), High Court of H.P., Shimla-171001, with a request to upload the corrigendum on High Court Website.
4. Notice Board of H.P. High Court, Shimla.
5. All the District and Sessions Judges in Himachal Pradesh.
6. Vikram Janartha, Prop. Janartha Advertising, Katiyar Cottage, 2nd Floor, Near Local Bus Stand, Sanjauli, Shimla, with a request that the above Corrigendum may be got published at the earliest in the Hindi daily Newspaper 'Amar Ujala (Himachal Edition)' & English daily newspaper 'The Tribune (Himachal Edition)' and also send cutting of the published corrigendum to this High Court Registry.


Assistant Registrar (O & A)